

Through Fax

(J.H.C. Sch. 1-7)

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From:

J.P.N. Pandey,
Registrar (Administration) I/c,
High Court of Jharkhand
 Ranchi.

File No. XXII(5)/1/2014-15-16-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

The Director,
L.N.J.N. National Institute of Criminology and Forensic Science,
Ministry of Home Affairs, Sector-3,
Outer Ring Road, Rohini,
Delhi – 110085.

Sub: - Regarding nomination of the Judicial Officers of the State of Jharkhand for training courses scheduled during January to March, 2018 at LNJN, NICFS, Delhi.

Sir,

With reference to your letter no. 20/01/2017-NICFS dated 06.10.2017, I am directed to inform that the Court has been pleased to nominate the following Officers including Officers as Reserve for the aforesaid training course, subject to acceptance of their nominations:-

Sl. No.	Course Name (Course Director's Name)	Course Period	nominated Officer	Contact details of nominee
1.	Course on Forensic Evidence in Human Trafficking- Dr. Tanya Chauhan	03-05 Jan, 2018 (03 days)	Sri Sanjay Kumar Singh No.-I, ADJ-cum-Special Judge, ACB, Dhanbad,	Mob. No.- 9431270110 E-mail id – sksinghijs@gmail.com
			Sri Radha Krishan, ADJ, Jamshedpur (as Reserve)	Mob. No.- 9334011551 E-mail id – radhakrishnajudge@gmail.com
2.	Course on Criminology & Forensic Science- Dr. JK Modi	08-19 Jan., 2018 (10 days)	Ms. Tabinda Khan, Addl. Civil Judge (Jr. Div.), Dhanbad,	Mob. No.- 8084232469 E-mail id – tabindakhanafriid@gmail.com
			Ms. Sangita, Addl. Civil Judge (Jr. Div.), Dhanbad(as Reserve)	Mob. No.- 9471565014 E-mail id – sangeetaincourt@gmail.com
3.	Seminar on Issues in Investigation and Prosecution of Transnational Crime - Dr. Minakshi Sinha	22-24 Jan., 2018 (03 days)	Sri Kamal Kumar Srivastava, ADJ, Jamtara,	Mob. No.- 9431189621 E-mail id – kamalsrivastava.1311@gmail.com
			Sri Arvind Kumar No.-I, Addl. Legal Remembrancer, Law (J), Deptt., Ranchi(as Reserve).	Mob. No.- 8340270166 E-mail id – arvindkumar19711971@gmail.com
4.	Course on Speaker Identification and Tape Authentication- Dr. S.R.Singh	29 Jan. – 02 Feb., 2018 (05 days)	Ms. Satyabhama Kumari, Addl. Civil Judge (Jr. Div.), Jamshedpur,	Mob. No.- 9771525770 E-mail id – satyayash4@gmail.com
			Ms. Sangibita Guin, Addl. Civil Judge (Jr. Div.), Jamshedpur (as Reserve).	Mob. No.- 9431982807 E-mail id – advsanjibita@gmail.com
5.	Course on Scientific Investigation of Crime – Dr. JR Sethi	05-09 Feb. 2018 (05 days)	Ms. Sangibita Guin, Addl. Civil Judge (Jr. Div.), Jamshedpur,	Mob. No.- 9431982807 E-mail id – advsanjibita@gmail.com
			Ms. Pooja, Addl. Civil Judge (Jr. Div.), Koderma (as Reserve).	Mob. No.- 9123419410 E-mail id – 87poojatyagi@gmail.com
6.	Course on Crime against Senior Citizens – Dr. BNChattoraj	12-16 Feb., 2018 (04 days)	Ms. Sangita, Addl. Civil Judge (Jr. Div.), Dhanbad,	Mob. No.- 9471565014 E-mail id – sangeetaincourt@gmail.com

			Sri Kamlesh Behra, Add. Civil Judge (Jr.Div.), Koderma. (as Reserve).	Mob. No.- 8651141818 E-mail id – kamlesh.bhra6@gmail.com
7.	Course on Information Security, Digital Forensic and Online Social Media – Dr. Deepak Raj Rao G	19-23 Feb., 2018 (05 days)	Sri Walter Bhengra, J.M.-cum-Civil Judge (Jr. Div.), Ghatshila, Sri Ravi Prakash Tiwari, Addl. Civil Judge (Jr. Div.), Khunti (as Reserve).	Mob. No.- 7258954670 E-mail id – bhengrawalter627@gmail.com Mob. No.- 9123412186 E-mail id – cherev07@gmail.com
8.	Course on Scientific Techniques in Forensic Investigation – Dr. JK Modi	26-01 Mar., 2018 (04 days)	Sri Shesh Nath Singh, ADJ, Jamshedpur, Sri Sanjay Kumar Upadhyay, ADJ, Daltonganj(as Reserve).	Mob. No.- 9470128923 E-mail id – snsingh.civiljudge@gmail.com Mob. No.- 9430211809 E-mail id – sanjaybagaha.upadhyay7@gmail.com
9.	Induction Course in Forensic Science – Dr. KPS Kushwaha	05-23 Mar., 2018 (15 days)	Ms. Ruchi Dayal, J.M. 1 st Class, Bokaro Ms. Sama Roshini Kullu, Addl. Civil Judge (Jr. Div.), Bokaro (as Reserve)	Mob. No.- 9718265679 E-mail id – ruchi.dayal20@gmail.com Mob. No.- 9973175794 E-mail id – adv.sama2584@gmail.com
10.	Course on Analytical Instruments & Quality Control Norms for FSLs– Dr. AC Rajvanshi	12-16 Mar., 2018 (05 days)	Not related with this Court	
11.	Course on Need on Smart Policing in Changing Scenario of Crime and Society- Dr. PS Bhushan	19-21 Mar., 2018 (03 days)	Ms. Nirmala Barla, Addl. Civil Judge (Jr. Div.), Bokaro Sri Vivek Kumar, Addl. Civil Judge (Jr. Div.), Bokaro (as Reserve)	Mob. No.- 8987632411 E-mail id – nirmalabarla3@gmail.com Mob. No.- 7277442908 E-mail id – kumarvivek.bhulaw@gmail.com
12.	Course on Imaging and Video Technology- Dr.SR Singh	27-29 Mar., 2018 (03 days)	Ms. Sama Roshini Kullu, Addl. Civil Judge (Jr. Div.), Bokaro Sri Sharat Nishikant Kujur, Addl. Civil Judge (Jr. Div.), Bermo at Tenughat (Bokaro)(as Reserve) *	Mob. No.- 9973175794 E-mail id – adv.sama2584@gmail.com Mob. No.- 9953222699 E-mail id – snkujur@gmail.com

This is for kind information and needful.

Yours faithfully,
Sd/- J.P.N. Pandey
Registrar (Administration) I/c

Memo No. 5136 / Apptt.

Ranchi dated the 27/11/2017

Copy forwarded to the Principal District & Sessions Judge, Dhanbad / East Singhbhum at Jamshedpur / Jamtara / Koderma / Khunti / Palamau at Daltonganj / Bokaro & Judicial Commissioner, Ranchi for information & needful / the Director, Judicial Academy Jharkhand / Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website / Persons concerned for information and needful.


Registrar (Administration) I/c